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**CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR**

**Misc. Application No. 196/2011
Original Application 65/2009**

Date of Order : 12.12.2011

**CORAM: HON'BLE DR. K.B. SURESH, MEMBER (J) &
HON'BLE MR. SUDHIR KUMAR, MEMBER (A)**

S.K.Lotan S/o Late Shri Sukhan Lal, aged about 56 years, R/o C-157, Krishna Nagar, New Pali Road, Jodhpur, Last employed on the post of Section Officer in the Office of Director, Desert Medical Research Centre, New Pali Road, Jodhpur.

[By Mr.J.K.Mishra,Advocate]

.....Applicants.

Versus

- 1- Indian Council of Medical Research through its Director General, V. Ramalingaswami Bhawan, Ansari Nagar, New Delhi.
- 2- The Director, ICMR, Desert Medical Research Centre, New Pali Road, Jodhpur.
- 3- Dr. A.P. Das (Erstwhile Director In-charge DMRC,Jodhpur), Akashdeep Apartment, Helly Road, Connaught Palace, New Delhi.
- 4- Dr. R.C.Sharma (Erstwhile Officer I/C DMRC, Jodhpur and Consultant ICMR NCD-II), 190 Anupam Apartment, Meharoli, Badarpur Road, New Delhi.

..... Respondent.

[None present]

**ORDER (ORAL)
[PER DR. K.B.SURESH,JUDICIAL MEMBER]**

The applicant seeks production of relevant records referred to in Annex.A/2 which are basically the records and file containing the materials taken into account consequent to the order dated 2.2.2009, that being material to the issue and cause and covered by the pleadings already on record, the M.A. is allowed and the documents are summoned. The M.A. stands disposed of with no order as to costs.

2. Post the O.A. for hearing on 3.1.2012. The documents shall be produced on that date.

(Sudhir Kumar)
Admv.Member
jrm

(Dr.K.B.Suresh)
Judi.Member